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- (b) Promoting technical coopera-tiotti among developing countries;
- (c) other issues conceriiing science in international relations.

The Member incharge of Science in the Planning Commission will be the Chairman of the Committee (*Ex-Officio*).

The Secretary, S&T, will be Member-Secretary of the Committee (ex-*offlcio*). There will be 18 other members for the present. More names would be added subsequently.

.. Fiiel Briquettes from Coal-Dust

*332. SHRI SUNDER SINGH BHANDARI: SHRI LAKHAN SINGH;

Will the PRIME MINISTER be pleased to state:

(a) what are the details of the work done at the Regional Research Laboratory^ Hyderabad and Central Fuel Research Institute, Dhanbad to porduce fuel briquettes from coal-dust, i-icehusk, agricultural residues and civic garbage; and

(b) what steps Government propose to take to explore the possibilities of production of suf li briquettes on ^ commercial scale?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Regional Research Laboratory (RRL), Hyderabad and Central Fuel Research Institute (CFRI) Dhanbad have developed the following processes to produce fuel briquettes from char fines, coke breeze, slack coal, middlings and coal rejects:

BRL. Hyderabad

1. Briquetting of char fines using starch based compounds as binder.

CFRI, Dhanbad

1. Weather resistant smokeless hard and mouled fuels from coke-breeze using tar/pitch as binder.

2. Agglomerates for use as domestic/metallui-gical fuels using binders.

3. Production of formed metallurgical industriial and domestic coke from non-coking coals, coke fines semi-anthracite,

j (b) The processes are available for ! commercial exploitation through the National Research Development Corporation (NRDC) of India. A process developed at RRL, Hyderabad and two of the processes of CFRI, Dhanbad have already been released to industry for setting up commercial plan's. Several plants have been set up by different parties at different locations.

Residents' Welfare Associations of Government Servants

*333. SHRI Ng. TOMPOK SINGH: Will the Minister of HOME AFFAIRS be pleased to state;

(a) what is the number of Residents' Welfare Associations' Sudhar Samities in Government colonies in New Delhi which are given financial aid by Government;

(b) what is the number of such As-' sociations area-wise which have not been given aid during 1980-81 sO far with reasons therefor;

(c) whet'ner it is a fact that Government have received complaints against officebearers of some of the Associations for misuse of Government aid and mismanagement;

(d) if so, what are the details thereof and what action Government have taken against tl'.e office-bearers of such Associations; and

(e) what steps Government propose to take fOr proper functioning of the activities of these Associations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKA TASUBBAIAH): (a) There are ;12 Residents' Welfare Associations in Government Colonies in New Delhi which are recognized and are eligible

(b)	Gole Market	3
	Moti Bagh	3 2
	Sarojini Negar	2
	Kidwai Nagar	1
	Kasturba Nagar	1
	Netaji Nagar	1
	R. K Puram	1
	Sirinivaspuri	1
	Thyagaraj Nagar	1
	TOTAL	14

Reasons:

— (i) Non-receipt of requestg *tor* grant-in-aid—6.

(ii) Non-compliance of formalities—2.

(iii) DisputOg over election of the Managing Committee/infighting-4.

(iv) Alleged irregularities in ex penditure—1.

(v) Alleged misconduct of office ! bearers—1.

(c) to (e) The complaints received relate to matters referred to in reply to part (b). Since a Government Employees Residents' Welfare i is a voluntary body, managed Association indepen-1 dently by an elected managing committee responsible and asnwerable to the General Body, it is mainly for the Association to sort out its problems. However, the complaints received aro got inquired through Area Welfare Officers appointed by Government ^'/' different residential colonies, who advise and assist the Associations to settle their problems/disputes coming in the way of their smooth functioning. The Area Welfare Officers report the result of their efforts to the Chief Welfare Officers, Department of Personnel and administrative reforms who, where need be, intervenes by holding joint discussions with the office be-arers of the Area Welfare Officers Associations and the <u>^</u> with a view to "^ finding emicable solution to the problems. These arrangements have been working satisfactorily and no further stepg are felt necessary or

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are proposed for securing proper functioning of the associations.

Margin Money Assistance to Small Scale Industry

@*334. SHRI K. L. N PRASAU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided to introduce a margin money assistance scheme on soft terms for the revival of the sid^ small-scale industrial units in the country;

(b) if so, by when the scheme is likely to be introduced;

(c) what are the main features of the scheme; and

(d) to what extent the small-scale units will be benefited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA)[^] (a) to (d) Yes, Sir.

The details of the Margin Money Scheme for revival of sick small units are being finalised.

Extension of the Sixjh Schedule to Xripura

*335. SHRI T. ALIBA IMTI; WIH the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that people of Tripura have demanded for exten-

i sion of the provisions of the Sixth Schedule of the Constitution of India to the State of Tripura; and

(b) if so, what action Government have taken in the matter?

I THE MINISTER OF STATE IN I THE MINISTRY OF HOME AFFAIRS ! (SHRI YOGENDRA MAKWANA):

@ Previously Starred Question 216, transferred from the 3rd March, 1981.